

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.11.2011

OA No. 390/2009

Mr. Amit Mathur, proxy counsel for
Mr. P.P. Mathur, counsel for applicants.
Mr. Y.K. Sharma, counsel for respondents.

Mr. Amit Mathur, proxy counsel for Mr. P. P. Mathur, counsel for applicants, submits that he wishes to withdraw this Original Application with liberty to file fresh Original Application.

In view of the submissions made on behalf of the applicants, the Original Application stands dismissed as withdrawn with liberty to the applicants to file fresh Original Application, if they so advised.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K. S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

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